NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. IA/3426/2022 IA/2529/2023 IA 1390/2024 in C.P. (IB)/338(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024

NAME OF THE PARTIES:- **Amit Enterprises Housing Limited**
V/s
ICICI Bank Limited
IN THE MATTER OF
ICICI Bank Limited
V/s
Amit Enterprises Housing Limited

Section: Rule 11 of NCLT, 2016 U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Rishi Thakur a/w Dhwani Gala appeared for the Financial Creditor and Counsel, Nausher Kohli a/w Vidya Chaudhari and Shejal V Nag appeared for the Corporate Debtor.

Heard, Counsel for the parties for quite some time. List this matter for further hearing of the Financial Creditor on **08.07.2024.**

IA 2529 of 2023:- Counsel, Shantanu Sagar a/w Ashish Kumar Singh appeared for the Applicant.

Heard the Counsel for the parties for quite some time. List this matter for further hearing on **08.07.2024.**

IA 1390 of 2024 and IA 3426 of 2022:- Counsel, Nausher Kohli a/w Vidya Chaudhari and Shejal V Nag appeared for the Applicant. List this matter on **08.07.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT